

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2023/ 364

Date: 23/08/23

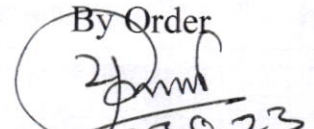
Pursuant to the Notice No. RHC/Exam. Cell/JJA & Clerk Grade-II/2022/1255 dated 11.06.2023, following candidates declared successful in the recruitment to the post of Clerk Grade-II, are hereby appointed as Clerk Grade-II (Probationer Trainee) in the establishment of Rajasthan State Judicial Academy, Jodhpur on the fixed remuneration of Rs. 14600/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S. N.	Merit No.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Cat./Sub. Cat.
1	109	DHARMVEER SINGH ASHIYA	10/10/2002	Male	OBC-NCL
2	167	MITENDAR SINGH SHEKHAWAT	19/10/1999	Male	EWS
3	172	HEMESH PARJAPAT	21/08/1998	Male	OBC-NCL
4	174	NIRMALJIT SINGH KHICHI	20/07/1995	Male	EWS
5	176	MANOJ KUMAR BORAN	01/11/1995	Male	OBC-NCL
6	469	POOJA BHATI	04/07/1995	Female	OBC-NCL

Appointment of above mentioned candidates is subject to following conditions :-

1. Appointment on the post of Clerk Grade-II is subject to litigation pending before Hon'ble High Court in respect of joint recruitment 2022 to the post of Junior Judicial Assistant / Clerk Grade-II.
2. Appointment on the post of Clerk Grade-II is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
3. No candidate shall be allowed to join service until he / she provides required documents / affidavit / certificates which was / were not submitted by the candidates at the time of documents verification.
4. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if their services are not found satisfactory during the probation period of two years.
5. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the Police verification of the candidates.

6. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbents during the probation period.
7. The incumbents must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
8. Incumbents are directed to join their duties at their place of posting on or before **02.09.2023** in the office of the Director, Rajasthan State Judicial Academy, Jodhpur failing which, their appointment order shall stand canceled automatically without any further notice.
9. Pay of the probationer trainee Clerk Grade-II will be fixed in the pay Matrix Level 05 (20800-65900) after successful completion of probation period and they will be entitled to get other allowances as per rules.
10. They will not get T.A. and joining time for this appointment.
11. Appointment of incumbents will also be subject to Rules and orders issued by the State Govt. from time to time.

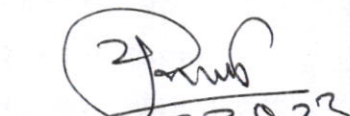
By Order

23.8.23
Registrar (Admin.)

No:I/A(iii)(a)(1)10/2019/1572

Date: 23/08/23

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Shri / Smt.....
6. Personal file.


23.8.23
Registrar (Admin.)